

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 190
ANSWERED ON 29TH JANUARY, 2026**

NATIONAL HIGHWAY PROJECTS IN MAHARASHTRA

190. SHRI SHIRIRANG APPA CHANDU BARNE:

SHRI NARESH GANPAT MHASKE:

SMT. BHARTI PARDHI:

SHRI VISHALDADA PRAKASHBAPU PATIL:

DR. SHRIKANT EKNATH SHINDE:

SHRI RAVINDRA DATTARAM WAIKAR:

**Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) the details of expected progress and completion status of National Highway projects by March 2026, particularly in Maharashtra;**
- (b) whether the Government has addressed quality assurance concerns and streamlined execution processes, if so, the details thereof;**
- (c) the mechanisms in place for monitoring project timelines and ensuring time-bound completion;**
- (d) the breakdown of highway construction across different project categories; and**
- (e) whether the Government is implementing satellite-based toll collection and intelligent transportation systems, if so, the details thereof?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

- (a) As on date, 1242 National Highway (NH) projects covering a length of 27,656 km are under construction in the country which inter alia includes 126 NH projects covering a length of 2,761 km in Maharashtra. Out of this,**

405 NH projects covering a length of 8,403 km are targeted for completion by March, 2026 which inter alia includes 61 NH projects covering a length of 1,241 km in Maharashtra.

(b) The Government has taken the following initiatives for improvement of quality control systems in implementation of NH works: -

- i. Policy for Adoption of Automated & Intelligent/Machine-aided Construction (AI-MC) in NH projects issued;**
- ii. Assessments of road conditions through Network Survey Vehicle (NSV) mandated for all NHs and Expressway works at the time of completion and every six months thereafter, which is monitored through electronic platform. NSV system for road condition assessment has further been revamped using analytics for enforcement of contractual provisions during Operation and Maintenance (O&M) through dedicated central cell;**
- iii. Analysis of High-Resolution Imagery collected from Drone Surveys in Drone Analytics Monitoring System (DAMS) integrated with Artificial Intelligence/ Machine Learning algorithms for periodic evaluation of progress and quality of ongoing NHs works from time to time;**
- iv. Deployment of Mobile Quality Control Vans (MQCVs) equipped with Non-Destructive Testing Equipment on pilot basis in four States, namely in Gujarat, Rajasthan, Odisha and Karnataka, for diagnostic assessments of overall health and quality of works from time to time during project implementation phases. Decision has been taken to diversify this initiative in some more States;**
- v. Deployment of Third Party Quality Auditors for independent quality audits of NH works on a case-to-case basis.**

(c) The Government closely monitors construction progress and is proactively working with project implementing agencies, State Governments, contractors/developers, to resolve issues/bottlenecks in projects and speed up construction of NHs. Periodic review meetings are being held at various levels, and several steps have been taken to improve liquidity of funds available with contractors / developers, to expedite progress.

Further, many State Governments conduct coordination meetings led by the Chief Secretary to resolve issues affecting project execution. Projects where issues remain unresolved are escalated for further review through the Project Monitoring Group and “PRAGATI”.

(d) The above on-going projects involves construction of expressways and greenfield access control high speed NH corridors, upgradation of existing NHs to two-lanes with paved shoulders/four-lane/six-lane NH standards carriageway, construction of standalone tunnels, bypasses, fly-overs, under-passes and bridges, long term road safety measures, etc.

(e) The Apex Committee and High-Level Empowered Committee consisting of Experts from Industry and Academia, in view of security and privacy considerations and overall operational control, have recommended further deliberations for the Satellite-based user fee collection system. Satellite-based user fee collection system is not currently operational anywhere on National Highways (NHs). However, the Government has decided to implement Automatic Number Plate Registration (ANPR) based barrier-free Electronic Toll Collection (ETC) System with available technology at selected sections of National Highways as an added facility along with FASTag where the user fee shall be charged from the vehicle users without having to stop, slow down or stay in a given fee plaza lane.

As regards Intelligent Transportation Systems, National Highways Authority of India (NHAI) is implementing Advanced Traffic Management System (ATMS) in all 4/6-lane NH projects. ATMS is also being implemented in NH projects executed in past as standalone work or through Change of Scope (CoS). ATMS includes installation of CCTV/ANPR cameras which capture video footage 24x7 and its monitoring is being done at command centres and toll plazas.
